

**National Gallery of Modern Art,
Jaipur House**

448. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the average daily number of visitors at the National Gallery of Modern Art, Jaipur House, New Delhi; and

(b) the capital expenditure on the Gallery and the recurring expenditure during 1953-54 to 1956-57 year-wise?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 83]

Acquisition of Lands in Nasik

449. Shri Jadhav: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 714 on 26th November, 1957 and state:

(a) the progress made in the payment of compensation for the land acquired in Nasik District for military purposes between the years 1951 and 1955; and

(b) the time by which the whole amount will be paid to the agriculturists?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha.

**Stipends for Scheduled Caste
Students**

450. Shri Onkar Lal: Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of students belonging to Scheduled Castes and Scheduled Tribes holding Government of India stipends who appeared

during the year 1956-57 in F.A., F.Sc., B.A., B.Sc., B.Com., M.A., M.Sc., and M.Com. final examinations in Rajasthan; and

(b) how many of them have come out successful?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). The required information is being collected from the Heads of the Educational Institutions, where the Government of India scholarship-holders in Rajasthan State were studying in 1956-57, and will be laid on the Table of the Lok Sabha, in due course.

Welfare Organisations in Rajasthan

451. Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state:

(a) the names of the official and non-official organisations working for welfare of Scheduled Castes and Scheduled Tribes in Rajasthan State with the financial aid of Central Government;

(b) the financial aid given to them during the years 1955-56, 1956-57, and 1957-58 so far;

(c) whether these organizations submit their progress report to the Central Government or Commissioner for Scheduled Castes and Scheduled Tribes; and

(d) the nature of action taken on these reports?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabha as soon as received.

**Houses for Scheduled Castes and
Tribes**

452. Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state:

(a) the amount of subsidy granted to Rajasthan for housing of Scheduled Castes and Scheduled Tribes since 1955-56;

(b) the amount of money actually advanced for this purpose; and

(c) the number of houses constructed so far?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 84.]

(b) and (c). The required information is being collected and will be laid on the Table of the Lok Sabha as soon as received?

Survey of Nepal

453. { Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Survey of India has taken up the survey of Nepal and production of maps as an assistance to Nepal under the Colombo Plan;

(b) if so, to what extent the work has been completed;

(c) the approximate date when the work will be completed; and

(d) the expenditure that has been incurred by the Survey of India for (i) survey of Nepal and (ii) production of maps?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Yes, Sir.

(b) Out of a total area of 54,000 sq. miles, an area of about 11,000 sq. miles has already been surveyed and survey of a further area of about 4,466 sq. miles is expected to be carried out by the end of the current year 1957-58.

(c) It is expected that the work may be completed by about the end of the year 1961-62.

(d) The available information is as follows:—

(i) expenditure on survey and mapping upto 31st December, 1957. Rs. 21,29,106.

(ii) expenditure on aerial photography upto 14th February, 1958 Rs. 24,40,040-61.

(iii) expenditure on printing upto 31st December 1957. Rs. 22,999.

Extra Temporary Establishment Services

454. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have decided that 50 per cent. of service of the Extra Temporary Establishment rendered prior to the 1st August, 1949 which had been reckoned as temporary service for seniority would count for the purposes of pension in the case of Defence Personnel; and

(b) if so, whether any orders have been issued to this effect?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) No. It has however been decided that 25 per cent. of the Extra Temporary Establishment service, i.e. 50 per cent. of that service which has been equated to temporary service for purposes of seniority, should be counted towards pension subject to a maximum of 5 years.

(b) Orders on the subject will be issued shortly.

Army Stores Corps

455. { Shri A. K. Gopalan:
Shri S. M. Banerjee:
Shri Jagdish Awasthi:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that employees having more than 10 years of service in Army Stores Corps are not declared as quasi-permanent or permanent; and

(b) if so, whether Government have taken any final decision to this effect?